

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 163 OF 2015 &
IA NOS. 261 & 262 OF 2015**

Dated: 4th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**West Central Railway Appellant (s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Ms. Geetanjali Mohan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1

Mr. G. Umopathy
Ms. R. Mekhala for R. 2 to 5

ORDER

As agreed by the parties, list the matter for hearing on **03.05.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**